

(11)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ORDER SHEET

O.A / MATRA / CP NO. 72 OF 2008

Applicant/s Rajeev Mishra Respds. V. O. J. & Anr.

Advocate for Applicant/s Sh. V.S. Singh Advocate for Respondent/s Sh. S.C. Anwar
Sh. A.K. Dave

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>11</u>
(2) MA. No 9352/08 for dismissal of the OA Submitted. by 08/11/09. So (1)	- 15.1.2009 Hon. Mr. A.K. Gaur, J.M. Hon. Mr. S.N. Shukla, A.M. Heard Shri V.S. Singh & Shri A.K. Dave, counsel for the applicant and Shri S.C. Anwar, counsel for the respondents. Order dictated separately 1 by A.M. by J.M. <u>Dt 16.02.09</u> Heard counsel for applicant on correction application MA. & allowed. Necessary correction is made in the original order. Office to issue certified copy of corrected order. by (S.N. Shukla) A.M. by (A.K. Gaur) J.M.	